THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH): (a) to (c) The two Prime Ministers took note of the fact that the dailogue at various levels was continuing and it was agreed that individual issues could thus be sorted out. In this context, it may be mentioned that the Foreign Secretaries of India and Pakistan are expected to meet in the near future for an across-the-board discussion on bilateral and other issues of mutual interest.

Release of Instalment of World Bank Assistance

SHRI CHIMANBHAI MEHTA: Will the Minister of WATER RESOURCES be pleased to stale :

- . (a) whether it is a fact that the World Bank have detained the release of instalment of their assistance to Sardar Sarovar Project on rive, Narmada:, if so, what are the reasons therefor;
- (b) what action is being taken by Government to comply with the issues raised by the World.Bank with a view to ensure early release of instalment. and the details thereof:
- (c) by when the release of the instalment is expected from World Bank;
- (d) whether the concerned State Governments are considering any scheme to raise the compensatory forests in place of the existing forests to be submerged; if so. what are the details thereof: and
- (e) whether big dams would help irrigation and ecology conducive to our country in final analysis; if so, the reasons for the opposition coming against big dams?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES AND THE MINISTRY OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI RAM NIWAS MIRDHA): (a) No, Sir.

- (b) and (c) Do not arise.
- (d) The clearance of Sardar Sarovar Project under the Forest (Conservation) Act.. 1980 has been accorded subject interatia to raising compensatory afforestation

in double the area in degraded forest lands in addition to afforestation on equivalent non-forest land.

(e) Large dams do help in providing irrigation. Their planning and implementation need to be done keeping in view the requirement of environmental and ecological balance. Each case has to be considered on its merits.

Ground Water Resources in Jaisalmer. Rajasthan

1349. SHRI CHIMANBHAI MEHTA SHRI DHULESHWAR MEENA:

Will the Minister of WATE!'. SOURCES be pleased to state :

- (a) whether it is a fact that resources of ground water have been located in Jaisalmer area of Rajasthan:
- (b) if so, what are the estimated reserves thereof, and what steps are being taken for its exploitations; and
- (c) whether Government have to put such projects on priority. Tist, if so whether the project for tapping ground water resources of Jaisalm rict is ready for implementation. the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES AND THE MINISTER OF STATE OF THF MINIS-TRY OF WATER RESOURCES (SHRI RAM NIWAS MIRDHA): (a) to (c) Ground water worthy zones have been delineated in Jaisalmer District of Rajasthan on the basis hydrogeological surveys. replenishable ground water resource potential of the district is estimated at 143 million cubic metre. In Jaisalmer area, during the current year 49 tubewells are proposed to be drilled, 9 out of which have been constructed so far.

Representationsby Persons/Organisations from Gujarat

1350. SHRI RAMSINGHBHAI PATA-LIYABHAI RATHVAKOLI : Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that some Members of Parliament, various trade unions,

organisations and individuals from Gujarat have written to the Ministry timing the period between 1-1-1987 to 31-10-1987 regarding outstanding cases of pensions and public grievances;

- (b) if so, the details of such represen tations;
 - (c) the action taken thereon;

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- (d) the out-come thereof; and
- (e) the number of cases settled and under consideration?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) existing data system does not yield infor mation regarding ihe number of il lations received from a particular State Union Territory in the manner desired. Representations raising question of coming within the purview of the Minis try of Personnel, Public Grievances and Pensions are finally dealt with within the Ministry, while other representations. where cause of action lies with other partments/Organisations/State ments, are forwarded to the respective authorities for appropriate action under intimation to the complainant.

Hydrographic Survey of Brahmaputra River

1351. SHRI PRITHIBI MAJHI : Wiil the Minister of WATER RESOURCES be pleased to state :

- (a) whether the hydrographic and techno-economic studies on the Brahmaputra river have been taken up; and
- (b) if not, by when it will be started and the year of completion ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES AND THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI RAM NIWAS MIRDHA): (a) Yes, Sir.

(b) The techno-economic survey of the Brahmaputra for the purpose of declaring it as a national waterway have been completed in the year, 1985. The hydrographic survey which is in progress is expected to be completed by 1989.

रक्षा मंत्रालय में राजभाषा अधिनियम का साग् किया जाना

1352 श्री जगवम्बी प्रसाद यादव : नया रक्षा मंत्री यह बतानं की कृपा करणे कि :

- (क) उनके संवालय में सम्बद्ध हिन्दी सत्ताहकार समिति की इस वर्ष कितनी बैठक हुई और राजभाषा कार्यान्वयन समिति में सभी स्तरों पर गैर-सरकारी सदस्यों को पर्यवेक्षक के रूप में नामित किए जाने के संबंध में क्या स्थिति हैं:
- (क) मंत्रालय, इसके विभागों, संस्थानों और अधीनस्थ कार्यालयों में, हिन्दी अनुभाग को छोड़कर, किस-किस अनुभाग में सत-प्रतिवास कार्य हिन्दी में किया जा रहा है तथा गह किस-किस तारीच ये किया जा रहा है तथा किन मामलों में हिन्दी को अब तक नहीं अगनाया गया है तथा इसके क्या कारण हैं; और
- (ग) राजभाषा अधिनियम को धारा 3(3) को मंत्रालय स्तर से निम्मतम स्तर तक पालन न किए जाने के क्या कारण हाँ जबिक अधि-नियम को पारित हुए 24 वर्ष तथा वाषिक कार्यक्रम को तैयार किए 10 वर्ष हो चुके हैं?

रक्षा मंत्रालय में रक्षा उत्पादन और पृति विभाग में राज्य मंत्री (श्री विषयण पाटिल) : (क्ष) से (ग) 1987 के बौरान अभी तक रक्षा मंत्रालय की सलाहकार समिति की दो बैठक हुई हैं। इस समिति के गैर-सरकारी सदस्यों में से एक सदस्य मंत्रालय की राजभाषा कार्यान्वयन समिति की बैठकों में पर्यवेक्षक के रूप में हिस्सा लेता है।

हिन्दी अनुभाग को छोड़कर अन्य किसी अनुभाग के लिये अभी यह संभव नहीं है कि बह अपना इत-प्रतिशत कार्य हिन्दी में कर सकते। फिर भी इस मंत्रालय के 10 अनुभागों को कुछ चुने हुए विषयों में अपना कार्य हिन्दी में हरने के लिए जिनिर्दिष्ट सिया गया है। अन्य रक्षा संगठनों द्वारा भी इसी तरह की कार्यवार्ड की आ रही है।

भंवालय उपलब्ध साधनों के अनुसार राज-भाषा अधिनियम 1963 की धारा 3(3) को कार्यान्तित करने के भरपर प्रयास कर रहा है।